



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27-29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27-29,32,34,39,45,47,48,51, 60,63-68,70)
2	I.A.(CrI.)/270/2021 in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR. BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR. A LAL	PP, ASSAM PP, ASSAM
3	I.A.(Civil)/460/2021 in Cont.Cas(C)/72/2021 WITH Cont.Cas(C)/72/2021	MOFIDA AHMED Versus JISHNU BARUA, IAS MOFIDA AHMED Versus KUMAR SANJAY KRISHNA, IAS	MR. M ALI MR. M ALI	
4	WP(C)/2513/2021	HALIMA KHATUN AND 7 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	SC, PNRD GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021